IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CP -138 (ND)/2017

IN THE MATTER OF:

Sh. Gagandeep Singh Bhatia & Anr.

.....PETITIONER

Vs.

Registrar of Companies

.... RESPONDENT

SECTION:

Under Section 252

Order delivered on 19.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: -

For the Respondent

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For ROC Delhi

: Mr. Manish Raj, Company Prosecutor

ORDER

None appeared for the petitioner even at the time of second call today.

In the circumstances, the matter is adjourned to 21.7.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

Post the matter on 21.7.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

SDI-

Surjit 19.7.2017